

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 44/TT/2013

Date: 21. 4.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission Tariff for LILO of 220KV Misa- Kathalguri Transmission Line at Mariani alongwith Switching Station and other assets under Transmission System associated with Pallatana Gas Based Power Project and Bongaigaon Thermal Power Station in NER for tariff block 2009-14

Sir,

I am directed to refer to PGCIL's petition on the subject mentioned above and to request you to submit the following information, on affidavit, with advance copy to the beneficiaries, latest by 5.5.2014:-

- a) DOCO letter in support of commissioning of 1 No. 50 MVA, 132/33 kV ICT along with associated bays at 132 kV Imphal Sub-station;
- b) Documentary evidence for SBI rate of interest, in respect of Loop-out line 132 kV Imphal- Ningthoukhong transmission line along with associated bays at Imphal sub-station.

Yours faithfully,

Sd/-
(P.K. Sinha)
Asst. Chief (Legal)